

National Company Law Tribunal
Allahabad Bench
Allahabad

85(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016.

NAME OF THE COMPANY: Shri Rupendra Singh Rawat & Ors.

Vs.

Haldwani Digital Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	ANIL KUMAR - PCS		Proxy Counsel.	Anil K.
2.			for Petitioners - 1-2	

Order dated 23.09.2016

**CP No. 85(ND)/2015 Shri Rupendra Singh Rawat & Ors. Vs.
Haldwani Digital Services Pvt. Ltd & Ors.**

A proxy representation is made for petitioners that still the matter is in the process of settlement. We are not inclined to grant any more adjournments on the pretext that settlement process is going on. As today both sides are remaining absent and the Bench and has not apprised of the status of the settlement/compromise, it is recorded that pleadings are completed. The matter is now listed for final hearing on 05.10.2016.

List the matter on 05.10.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 23.09.2016